NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.86/BB/ 2017	-	For hearing	14	Kamaz Motors Limited	

SL. NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
01	B. HEMANTH 9880732479	KANLAZ MOTON Linvled	Chelin

ORDER

PCS for Petitioner is present. He reported that company is taking steps for repayment of debt due to the Creditors. The PCS is directed to file Affidavit of the Director of the said company to that effect. List it on 03/11/2017.

Member (T)

Member (J)